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The details of year-wise expenditure incurred on Narmada Sagar Dam on Narmada river in Madhya Pradesh during the last three years are as under:

1994-95 Rs. 126.33 crores 1995--96 Rs. 96.78 crores 1996---97 Rs. 99.69 crores

(c) and (d) Madhya Pradesh has prepared a Master Plan for utilising its share of Narmada Waters of 18.25 million acre feet allotted to it for increasing irrigation capacity and power generation. Under this Master Plan 29 Major, 135 Medium and 3000 minor schemes have been planned. The allocated share of water is expected to be utilised subject to the availability of funds, within 45 years from the year of publication of Narmada Water Disputes Tribunal Award in 1979. The proposed major projects are planned to be completed in two phases. Phase-I covering the period 1979-2000 and Phase-II covering the period 2000-2015.

[English]

## Private Sector Participation in Production of **Defence Equipment**

- \*64. SHRI B. L. SHANKAR: Will the Minister of DEFENCE be pleased to state:
- whether the Government propose to allow private sector participation in the production of defence equipment in the country:
- if so, the details thereof and the reasons therefor: and
- its likely impact on the defence and security of (c) the country?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) Participation of private sector in the production of defence equipment in the country has been an on-going process for several decades.

- Consequent to the 1962 and 1965 operations, the necessity of achieving a large measure of self-reliance in defence equipment was felt and the Department of Defence Production was set up with the specific objective of enhancing the participation of the civil sector inudustry in indigenisation of defence production. The production has been mostly in the non-lethal and non-sensitive items.
- Involvement of the private sector has enhanced (c) the defence preparedness of the country by way of utilisation of existing infrastructure for quicker procurement of defence needs. Privatisation has no adverse impact on security as privatisation is adopted selectively to exclude sensitive equipments which are being developed or manufactured through public sector organisations.

## National Road Safety Policy

\*65. SHRI G. A. CHARAN REDDY:

## SHRI R. SAMBASIVA RAO:

Will the Minister of SURFACE TRANSPORT be pleased to state:

- whether the Government have adopted revised National Roads Safety Policy as proposed by the National Roads Safety Council for reducing the accident rate in the
  - (b) if so, the details thereof:
- whether the Council has also recommended amending the Motor Vehicles Act, 1988 for enhancing road safetv:
- the time by which the legislation in this regard (d) is likely to be introduced:
- whether the Government have requested the State Government to play an important role in the field of road safety;
- whether any financial assistance is being provided to the State Government in this regard;
- whether the State Government are not effectively using the financial assistance being given to them under the National Highway Patrolling Scheme;
  - if so, the reasons therefor; and (h)
- whether the State Governments have been urged to give matching grants to the NGDs to whom grant in aid provided by the Centre?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATARAMAN): (a) Yes, Sir.

- The revised National Road Safety Policy aims to bring down the number of fatalities in road accidents to about 12 per 10,000 vehicles and the number of road accidents to about 50 per 10,000 vehicles by the year 2001 AD.
  - Yes. Sir. (c)
  - (d) The legislation will be introduced shortly.
  - Yes. Sir. (e)
  - (f) Yes, Sir.
- (g) and (h) There were instances of delay on the part of some State Governments in purchasing the equipments and putting them into operation due to delay in the completion of procedural formalities involved in procurement.
  - No, Sir. (i)

## Illegal Phones

- SHRI NARAYAN ATHAWALAY: Will the Minister of COMMUNICATIONS be pleased to state:
  - whether attention of the Government has been (a)